


F.No. 01(24)/Reg./Misc./CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi-110066

Dated : - 23/08/2011

The Circular dated 17/08/2011 regarding listing of matters in the Cause list of all CESTAT, Benches is withdrawn.


(S. Chandran)
Registrar

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